

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1543**

TO BE ANSWERED ON THE 26TH July, 2016/ SHRAVANA 4, 1938 (SAKA)

CASES REGISTERED UNDER POCSO ACT

1543. SHRI JITENDRA CHAUDHURY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of crime cases registered under the Protection of Children from Sexual Offences (POCSO) Act, 2012, along with the number of persons arrested, convicted, cases pending for examination, conviction rate achieved and the action taken against the guilty during each of the last three years and the current year, crime and State-wise;

(b) the total number of such cases registered in one day under POCSO Act; and

(c) whether the Government has conducted any study regarding the effectiveness of POCSO Act, if so, the details and the outcome thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As per information provided by the National Crime Records Bureau (NCRB), a total of 8904 cases were registered under the Protection of Children from Sexual Offences Act, 2012 during 2014. State/UT wise cases reported, cases chargesheeted, cases pending

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for trials, cases convicted, cases conviction rate, persons arrested, persons chargesheeted and persons convicted under the Protection of Children from Sexual Offences Act, 2012 during 2014 is enclosed at Annexure-I. NCRB has started collecting data on the Protection of Children from Sexual Offences (POCSO) Act, 2012 since 2014.

(b): As per available data, on an average a total of 24 cases were registered under the Protection of Children from Sexual Offences (POCSO) Act, 2012 in one day during 2014.

(c): The Protection of Children from Sexual offences Act, 2012 came into force on 14.11.2012. The Act has been in force since the last three years. Therefore, a review is not planned at this stage.

State/UT wise and section wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), cases conviction rate (CVR), cases pending for trial (PT), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under the Protection of Children from Sexual Offences Act, 2012 during 2014

SL	State/UT	The Protection of Children from Sexual Offences Act, 2012								Under Section 4							
		CR	CS	CV	CVR	PT	PAR	PCS	PCV	CR	CS	CV	CVR	PT	PAR	PCS	PCV
1	Andhra Pradesh	106	52	1	5.9	46	113	83	1	24	9	0	0.0	11	29	14	0
2	Arunachal Pradesh	5	3	0	-	3	6	3	0	2	1	0	-	1	3	1	0
3	Assam	311	141	5	100.0	136	308	141	5	124	68	5	100.0	63	122	68	5
4	Bihar	57	46	4	40.0	36	72	58	6	44	36	3	33.3	27	52	42	3
5	Chhattisgarh	417	370	22	33.8	376	415	412	22	190	176	15	45.5	195	202	200	15
6	Goa	4	0	0	-	0	2	0	0	0	0	0	-	0	0	0	0
7	Gujarat	118	58	0	-	63	117	66	0	55	28	0	-	33	53	29	0
8	Haryana	3	2	0	-	2	2	2	0	1	1	0	-	1	1	1	0
9	Himachal Pradesh	22	14	0	-	16	19	14	0	16	8	0	-	8	13	8	0
10	Jammu & Kashmir	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
11	Jharkhand	31	25	4	66.7	18	33	26	4	3	2	0	-	2	3	2	0
12	Karnataka	620	476	7	21.9	506	667	570	7	227	188	2	13.3	209	259	239	2
13	Kerala	439	325	8	47.1	499	433	352	8	101	88	0	0.0	173	102	91	0
14	Madhya Pradesh	126	122	11	42.3	110	141	141	11	40	39	2	25.0	31	45	45	2
15	Maharashtra	190	149	0	0.0	184	174	167	0	85	69	0	-	78	81	75	0
16	Manipur	7	1	0	-	1	7	1	0	3	0	0	-	0	3	0	0
17	Meghalaya	48	41	0	-	41	44	41	0	26	23	0	-	23	26	23	0
18	Mizoram	42	32	0	-	32	17	7	0	9	4	0	-	4	9	4	0
19	Nagaland	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
20	Odisha	109	73	0	0.0	72	100	78	0	54	34	0	0.0	33	53	36	0
21	Punjab	25	20	1	100.0	21	32	24	1	12	10	1	100.0	9	10	10	1
22	Rajasthan	191	165	0	0.0	166	177	177	0	60	47	0	-	48	49	49	0
23	Sikkim	23	18	1	25.0	14	23	19	1	6	3	1	100.0	2	6	4	1
24	Tamil Nadu	1055	575	5	16.1	563	1141	643	5	487	257	1	8.3	262	538	281	1
25	Telangana	25	6	0	-	6	35	10	0	5	1	0	-	1	5	1	0
26	Tripura	32	26	3	75.0	23	31	26	3	14	10	3	100.0	8	13	10	3
27	Uttar Pradesh	3637	3042	9	52.9	3740	6018	4730	14	1734	1487	5	55.6	1766	2828	2312	8
28	Uttarakhand	74	58	4	36.4	48	70	68	4	22	19	2	40.0	14	19	19	2
29	West Bengal	1058	650	12	8.9	1161	864	802	12	768	452	11	8.7	964	629	604	11
	TOTAL STATE(S)	8775	6490	97	24.8	7883	11061	8661	104	4112	3060	51	21.7	3966	5153	4168	54
30	A & N Islands	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
31	Chandigarh	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
32	D&N Haveli	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
33	Daman & Diu	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
34	Delhi UT	107	64	3	20.0	62	93	66	5	9	4	0	0.0	3	8	4	0
35	Lakshadweep	1	1	0	-	1	3	3	0	0	0	0	-	0	0	0	0
36	Puducherry	21	18	0	-	24	15	18	0	10	8	0	-	8	8	8	0
	TOTAL UT(S)	129	83	3	20.0	87	111	87	5	19	12	0	0.0	11	16	12	0
	TOTAL (ALL INDIA)	8904	6573	100	24.6	7970	11172	8748	109	4131	3072	51	21.6	3977	5169	4180	54

Source: Crime in India Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

State/UT wise and section wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), cases conviction rate (CVR), cases pending for trial (PT), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under the Protection of Children from Sexual Offences Act, 2012 during 2014

SL	State/UT	Under Section 6								Under Section 8							
		CR	CS	CV	CVR	PT	PAR	PCS	PCV	CR	CS	CV	CVR	PT	PAR	PCS	PCV
1	Andhra Pradesh	21	5	0	0.0	6	22	6	0	19	9	1	14.3	4	21	9	1
2	Arunachal Pradesh	0	1	0	-	1	0	1	0	1	1	0	-	1	1	1	0
3	Assam	16	12	0	-	12	16	12	0	58	22	0	-	22	57	22	0
4	Bihar	4	3	0	-	3	6	5	0	6	5	1	100.0	4	11	9	3
5	Chhattisgarh	21	17	1	33.3	16	20	20	1	87	80	2	25.0	74	88	87	2
6	Goa	0	0	0	-	0	0	0	0	4	0	0	-	0	2	0	0
7	Gujarat	37	14	0	-	14	39	16	0	5	4	0	-	4	4	4	0
8	Haryana	0	0	0	-	0	0	0	0	1	0	0	-	0	0	0	0
9	Himachal Pradesh	3	3	0	-	3	3	3	0	2	2	0	-	4	2	2	0
10	Jammu & Kashmir	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
11	Jharkhand	2	1	0	-	1	2	1	0	7	6	0	-	6	7	6	0
12	Karnataka	71	61	1	50.0	64	78	70	1	68	49	0	0.0	48	69	59	0
13	Kerala	4	2	0	-	12	4	2	0	172	132	6	66.7	167	163	145	6
14	Madhya Pradesh	14	14	0	-	14	20	20	0	44	43	1	14.3	36	48	48	1
15	Maharashtra	38	35	0	-	35	34	35	0	37	21	0	0.0	41	27	28	0
16	Manipur	1	0	0	-	0	1	0	0	2	1	0	-	1	2	1	0
17	Meghalaya	10	8	0	-	8	6	8	0	4	4	0	-	4	4	4	0
18	Mizoram	7	5	0	-	5	4	2	0	26	23	0	-	23	4	1	0
19	Nagaland	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
20	Odisha	39	25	0	-	25	33	28	0	8	7	0	-	7	7	7	0
21	Punjab	0	0	0	-	0	0	0	0	2	1	0	-	1	2	1	0
22	Rajasthan	21	15	0	0.0	14	19	19	0	17	16	0	-	17	18	18	0
23	Sikkim	1	1	0	-	1	1	1	0	12	11	0	0.0	8	13	12	0
24	Tamil Nadu	168	108	2	40.0	103	175	115	2	108	68	1	33.3	67	111	78	1
25	Telangana	1	0	0	-	0	1	0	0	7	2	0	-	2	13	2	0
26	Tripura	15	13	0	-	13	15	13	0	1	1	0	-	1	1	1	0
27	Uttar Pradesh	208	194	1	50.0	283	372	314	1	1357	1112	3	50.0	1340	2217	1731	5
28	Uttarakhand	2	2	0	-	2	2	2	0	34	24	1	20.0	20	26	24	1
29	West Bengal	45	28	1	100.0	30	31	28	1	43	27	0	-	32	38	27	0
	TOTAL STATE(S)	749	567	6	40.0	665	904	721	6	2132	1671	16	27.1	1934	2956	2327	20
30	A & N Islands	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
31	Chandigarh	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
32	D&N Haveli	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
33	Daman & Diu	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
34	Delhi UT	9	5	0	0.0	4	8	5	0	36	24	1	16.7	26	31	26	3
35	Lakshadweep	0	0	0	-	0	0	0	0	1	1	0	-	1	3	3	0
36	Puducherry	6	6	0	-	8	3	6	0	1	2	0	-	3	2	2	0
	TOTAL UT(S)	15	11	0	0.0	12	11	11	0	38	27	1	16.7	30	36	31	3
	TOTAL (ALL INDIA)	764	578	6	37.5	677	915	732	6	2170	1698	17	26.2	1964	2992	2358	23

State/UT wise and section wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), cases conviction rate (CVR), cases pending for trial (PT), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under the Protection of Children from Sexual Offences Act, 2012 during 2014

SL	State/UT	Under Section 10								Under Sections 14 & 15								Other section of the Protection of Children from Sexual Offences Act, 2012							
		CR	CS	CV	CVR	PT	PAR	PCS	PCV	CR	CS	CV	CVR	PT	PAR	PCS	PCV	CR	CS	CV	CVR	PT	PAR	PCS	PCV
1	Andhra Pradesh	1	1	0	-	1	1	1	0	0	0	0	-	0	0	0	0	41	28	0	0.0	24	40	53	0
2	Arunachal Pradesh	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	2	0	0	-	0	2	0	0
3	Assam	27	8	0	-	8	27	8	0	0	0	0	-	0	0	0	0	86	31	0	-	31	86	31	0
4	Bihar	0	0	0	-	0	0	0	0	1	1	0	-	1	1	1	0	2	1	0	-	1	2	1	0
5	Chhattisgarh	39	38	0	-	39	40	40	0	1	1	0	-	1	2	2	0	79	58	4	19.0	51	63	63	4
6	Goa	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
7	Gujarat	5	3	0	-	3	5	3	0	3	2	0	-	2	3	2	0	13	7	0	-	7	13	12	0
8	Haryana	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	1	1	0	-	1	1	1	0
9	Himachal Pradesh	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	1	1	0	-	1	1	1	0
10	Jammu & Kashmir	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
11	Jharkhand	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	19	16	4	66.7	9	21	17	4
12	Karnataka	14	12	0	0.0	11	13	12	0	5	3	0	-	3	3	3	0	235	163	4	36.4	171	245	187	4
13	Kerala	29	18	1	100.0	21	28	18	1	1	0	0	-	1	0	0	0	132	85	1	50.0	125	136	96	1
14	Madhya Pradesh	7	7	0	-	7	9	9	0	0	0	0	-	0	0	0	0	21	19	8	72.7	22	19	19	8
15	Maharashtra	4	4	0	-	5	2	4	0	0	0	0	-	0	0	0	0	26	20	0	0.0	25	30	25	0
16	Manipur	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	1	0	0	-	0	1	0	0
17	Meghalaya	3	3	0	-	3	3	3	0	0	0	0	-	0	0	0	0	5	3	0	-	3	5	3	0
18	Mizoram	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
19	Nagaland	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
20	Odisha	2	2	0	-	2	2	2	0	0	0	0	-	0	0	0	0	6	5	0	-	5	5	5	0
21	Punjab	5	4	0	-	6	11	7	0	0	0	0	-	0	0	0	0	6	5	0	-	5	9	6	0
22	Rajasthan	2	2	0	-	2	2	2	0	0	0	0	-	0	0	0	0	91	85	0	-	85	89	89	0
23	Sikkim	1	0	0	-	0	1	0	0	0	0	0	-	0	0	0	0	3	3	0	-	3	2	2	0
24	Tamil Nadu	27	23	1	25.0	19	29	29	1	20	18	0	-	18	22	22	0	245	101	0	0.0	94	266	118	0
25	Telangana	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	12	3	0	-	3	16	7	0
26	Tripura	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	2	2	0	0.0	1	2	2	0
27	Uttar Pradesh	26	28	0	-	51	36	43	0	5	5	0	-	10	13	8	0	307	216	0	-	290	552	322	0
28	Uttarakhand	1	1	0	-	1	1	1	0	0	0	0	-	0	0	0	0	15	12	1	100.0	11	22	22	1
29	West Bengal	10	5	0	-	5	7	5	0	4	3	0	-	3	3	3	0	188	135	0	0.0	127	156	135	0
	TOTAL STATE(S)	203	159	2	33.3	184	217	187	2	40	33	0	-	39	47	41	0	1539	1000	22	28.9	1095	1784	1217	22
30	A & N Islands	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
31	Chandigarh	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
32	D&N Haveli	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
33	Daman & Diu	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
34	Delhi UT	16	11	2	-	10	14	11	2	0	0	0	-	0	0	0	0	37	20	0	0.0	19	32	20	0
35	Lakshadweep	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0
36	Puducherry	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	4	2	0	-	5	2	2	0
	TOTAL UT(S)	16	11	2	66.7	10	14	11	2	0	0	0	-	0	0	0	0	41	22	0	0.0	24	34	22	0
	TOTAL (ALL INDIA)	219	170	4	44.4	194	231	198	4	40	33	0	-	39	47	41	0	1580	1022	22	27.5	1119	1818	1239	22